

'no loss' basis and on certain terms and conditions to displaced persons from East Pakistan, who are gainfully employed and who have resided in Delhi for more than 8 years.

**POST OFFICES IN BORDER AND BACKWARD AREAS OF BIHAR**

667. SHRI B. N. MANDAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of new post offices which will be opened in the border and backward areas of Bihar during Fourth Five Year Plan and how many of them in the backward districts of Saharsa in that State; and

(b) whether Government have decided the location of those post offices in the district of Saharsa?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) 638 Post Offices are likely to be opened in border areas and treated as "Very Backward" by the P&T Department. Opening of Extra Departmental Branch Offices will depend upon the removal of the existing restrictions placed due to the financial stringency. Saharsa District is not treated as 'Very Backward' for the purpose of expansion of postal facilities. Post Offices are likely to be opened in Saharsa District.

(b) No.

**VIREKANAND ROCK MEMORIAL COMMITTEE**

668. SHRI CHITTA BASU: Will the Minister of EDUCATION be pleased to state:

(a) whether the Virekanand Rock Memorial Committee has requested the Government of India for liberal financial help-

(b) if so, whether any financial help has so far been made available to the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): (a) Yes Sir, but due to financial stringency it is not possible to help the project.

**EVICION OF ADIVASI FAMILIES FROM FOREST LANDS**

669. SHRI A. P. CHATTERJEE: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that the Administration of the Union Territory of Dadra-Nagar Haveli have decided to evict Adivasi families from the forest lands;

(b) if so, the number of Adivasi families affected and the cause of eviction;

whether any representation has been received by Government in this regard; and

(d) if so, the steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir..

(b) Does not arise.

(c) Yes, Sir.

(d) Does not arise, in view of (a) above.

**MIGRATION OF SCIENTIFIC AND TECHNICAL PERSONNEL ABROAD**

670. SHRI KRISHAN KANT: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have made any studies in regard to the migration of scientific and technical personnel from India to other countries; and

(b) whether it is a fact that there has been a recent revision of Government's policy in regard to encouraging Indian talent abroad to return to India the country?